



\$~1-7, 10 to 53, 55 to 60, 62, 63, 65 to 75

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

1

+ W.P.(C) 3306/2021 & CM APPL 10092/2021 PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr.

Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC

with Mr. Kushagra Kumar,

Advocates.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

2

W.P.(C) 3327/2021 & CM APPL 10149/2021 PROCTER AND GAMBLE HYGIENE AND

HEALTH CARE LTD

..... Petitioner

Mr.

Through: Mr. V. Lakshmikumaran,

Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Vivek Goyal, CGSC for UOI/R-1

Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan

W.P.(C) 3306/2021 & conn.





Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

3

W.P.(C) 3508/2021 & CM APPL 10620/2021 M/S ALTON BUILDTECH INDIA PVT LTD ..... Petitioner

Through: Mr. Tarun Gulati, Senior Advocate with Mr. Shravan Sahny and Mr.

Kritika Sachdeva, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

4

W.P.(C) 3867/2021 & CM APPL 11664/2021 M/S ELECTRONICS MART INDIA LTD

..... Petitioner

Through: Mr.

Mr. Nikhil Gupta and Mr. Vipin

Upadhyay, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Farman Ali, Mr. Athar Raza Farooquei and Mr. Krishan Kumar, Advocates.Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA

and DGAP.

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates

for R-1.

W.P.(C) 3306/2021 & conn.





W.P.(C) 4600/2021 & CM APPL 14080/2021

INOX LEISURE LIMITED. ..... Petitioner

Through: Mr. Kumar Visalaksh, Ms. Divya

Jeswant and Mr. Udit Jain,

Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Abhay Prakash Sahay CGSC with Ms. Mannu Singh and Ms. Indira

Goswami, Advocates for UOI/R-1 Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan

Ulla, Mr. Farman Ali and Mr. Vivek Gurnani. Advocates for NAA and

**DGAP** 

6

W.P.(C) 4789/2021 & CM APPL 14786/2021

M/S MANAS VIHAR SAHAKARI

AWAS SAMITI LTD. ..... Petitioner

Through: Mr. Abhishek A Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Abhay Prakash Sahay CGSC

with Ms. Mannu Singh and Ms. Indira

Goswami, Advocates for UOI/R-1

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates for NAA and

DGAP

W.P.(C) 3306/2021 & conn.





## W.P.(C) 4954/2021 & CM APPL 15205/2021

M/S KRISHNA TRADING COMPANY ..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

10

W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED ..... Petitioner

Through: Ms. Sonu Bhatnagar, Senior Standing

Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates. Mr. Abhishek A. Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondent

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

11

W.P.(C) 12444/2018, CM APPL. 48351/2018 & CM APPL. 48352/2018

W.P.(C) 3306/2021 & conn.





MASCOT BUILDCON PRIVATE LIMITED

..... Petitioner

Through: None.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

12

W.P.(C) 12647/2018 & CM APPL. 49105/2018

LIFESTYLE INTERNATIONAL PVT. LTD. ..... Petitioner

Through: Mr. Tarun Gulati, Senior Advocate

with Mr. Kamal Sawhney, Mr. Sparsh Bhargava and Mr. Vinayak Mathur,

Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates

for R-1.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan

Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

13

W.P.(C) 13194/2018

SHARMA TRADING COMPANY

..... Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh and Mr. Udit Jain,

Advocates.

W.P.(C) 3306/2021 & conn.





versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates

for R-1.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

14

W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED ..... Petitioner

Through: None.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

15

W.P.(C) 1418/2019, CM APPL. 6500/2019 & CM APPL. 6501/2019 M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR ..... Petitioner

Through:

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. ..... Respondents

Through: Mr. Tarun Gulati, Senior Advocate

with Mr. Kamal Sawhney, Mr. Sparsh Bhargava and Mr. Vinayak Mathur,

Advocates for R-4.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

W.P.(C) 3306/2021 & conn.





W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED ..... Petitioner

Through: Mr. Abhishek A. Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

17

W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR.

..... Petitioners

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

18

W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. ..... Petitioner

Through: None.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

W.P.(C) 3306/2021 & conn.





W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through:

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

20

W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD & ANR. ..... Petitioners

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

21

W.P.(C) 5558/2019 & CM APPL. 24368/2019

UNICHARM INDIA PVT. LTD.

..... Petitioner

Through:

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates

for R-1.

W.P.(C) 3306/2021 & conn.





Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

22

W.P.(C) 7743/2019

## RECKITT BENCKISER INDIA PRIVATE LIMITED

..... Petitioner

Through:

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kumar Gupta and Mr. Parul

Panthi, Advocates for R-1.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

23

W.P.(C) 8162/2019

**AFFINITI ENTERPRISES** 

..... Petitioner

Through:

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

24

W.P.(C) 7910/2019, CM APPL. 32779/2019 & CM APPL. 52181/2019

W.P.(C) 3306/2021 & conn.





SALARPURIA REAL ESTATE PVT. LTD ..... Petitioner

Through: Mr. Abhishek A. Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

25

W.P.(C) 7911/2019 & CM APPL. 32782/2019

SATTVA DEVELOPERS PVT. LTD ..... Petitioner

Through: Mr. Abhishek A. Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

Gurnani, Advocates.

26

W.P.(C) 8078/2019 & CM APPL 33393/2019

M/S SATYA ENTERPRISES ..... Petitioner

Through: None

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

W.P.(C) 3306/2021 & conn.





# W.P.(C) 9053/2019 & CM APPL 37403/2019

UNICHARM INDIA PVT. LTD

..... Petitioner

Through: None

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi

Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

28

W.P.(C) 9248/2019 & CM APPL 38135/2019

SINGNATURE BUILDERS PVT LTD

.... Petitioner

Through: Mr. Pu

Mr. Puneet Agrawal, Mr. Deepak

Anand and Ms. Purvi Sinha,

Advocates.

versus

UNION OF INDIA & ORS

.... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

29

W.P.(C) 11253/2019 & CM APPL 46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD.

..... Petitioner

Through:

Mr. Tarun Gulati, Senior Advocate with Mr. Kamal Sawhney, Mr. Sparsh

Bhargava and Mr. Vinayak Mathur,

Advocates.

W.P.(C) 3306/2021 & conn.





### versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

30

W.P.(C) 12355/2019 & CM APPL 50473/2019

PARAMOUNT, PROPBUILD PVT. LTD. ..... Petitioner

Through: None

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ruchir Mishra and Mr. Mukesh

Kumar Tiwari, Advocates for UOI. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

31

W.P.(C) 12717/2019 & CM APPL 52010/2019

BHARTIYA CITY DEVELOPERS PVT LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

W.P.(C) 3306/2021 & conn.





# W.P.(C) 12847/2019 & CM APPL 52474/2019 RAMPRASTHA PROMOTERS AND

DEVELOPERS PVT. LTD. ..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Deepak

Anand and Ms. Purvi Sinha,

Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates for

R-2&5.

33

W.P.(C) 969/2020, CM APPL Nos. 3083/2020 & 5342/2020 NESTLE INDIA LTD. & ANR. ..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Ms. Kirtiman Singh, Mr. Waize Ali

Noor and Mr Taha Yasin, Advocates

for UOI/R-1&4

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

W.P.(C) 3306/2021 & conn.





W.P.(C) 1171/2020 & CM APPL 3901/2020

IFB INDUSTRIES LTD,

.... Petitioner

Through: Mr. U. A Rana and Mr. Himanshu

Mehta, Advocates.

versus

NATIONAL ANTI-PROFITEERING

**AUTHORITY & ANR.** 

.... Respondents

Zoheb

Mr.

Through: Mr. Ravi Prakash,

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

35

W.P.(C) 1406/2020 & CM APPL 4879/2020

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr. Prakash Kumar, Advocate and

Ms. Rashmi Singh

versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates for

R-4&5.

36

W.P.(C) 1780/2020 & CM APPL6171/2020

W.P.(C) 3306/2021 & conn.





JOHNSON & JOHNSON PVT.LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmikumaran, Mr.

Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates for

R-4.

37

W.P.(C) 2083/2020 & CM APPL 7369/2020

FUSION BUILDTECH PVT LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates for

R-4.

38

W.P.(C) 2084/2020 & CM APPL 7371/2020

W.P.(C) 3306/2021 & conn.





ASTER INFRAHOME PVT LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

DGAP.

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates for

R-4.

39

W.P.(C) 2445/2020 & CM APPL 8548/2020

MIS SARVPRIYA SECURITIES PVT. LTD ..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Deepak

Anand and Ms. Purvi Sinha,

Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

Jamam, Mayocates for 147

**DGAP** 

40

W.P.(C) 2490/2020 & CM APPL 8681/2020 JOHNSON & JOHNSON PVT LTD,

..... Petitioner

16/32

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

W.P.(C) 3306/2021 & conn.





### versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

**DGAP** 

41

W.P.(C) 2742/2020, CM APPL. 9552/2020

ACME HOUSING INDIA PVT. LTD. ..... Petitioner

Through: Mr. Kumar Visaloksh, Mr. Udit Jain,

Mr. Archit Gupta, Advocates

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

42

W.P.(C) 3737/2020, CM APPL. 13399/2020

PHILIPS INDIA LIMITED. ..... Petitioner

Through: Mr.Shashank Shekar and Mr. Tushar

Joshi, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Ms. Sonu Bhatnagar, Senior Standing

Counsel with Ms. Venus Mehrotra, and Ms. Kanak Grover, Advocate for

R-5, 6 & 7.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

W.P.(C) 3306/2021 & conn.





W.P.(C) 3911/2020 M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through:

Mr. Puneet Agarwal, Mr. Deepak

Anand and Ms. Purvi Sinha,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Dev P. Bhardwaj, CGSC and Mr. Jatin Teotia, Advocates for UOI and mr. Jatin Puniyani, G.P. for UOI.

Mr.Rajeev K. Pandey, Addl.

Advocate General, Haryana with Mr. Rajeev M. Roy and Mr. P.Srinivasan,

Advocates.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

44

W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD ..... Petitioner

Through: Mr. Rohan Shah, Mr. Alok Yadav and

Mr. Srisabari Rajan, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocates for

Samsonite CGST Mumbai.

W.P.(C) 3306/2021 & conn.





W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE

LIMITED ..... Petitioner

Through: Mr. R. Jawaharlal, Mr. Siddharth

Bawa, Mr. Anuj Garg and Mr. Mohit

Sharma, Advocates.

versus

UNION OF INDIA AND ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

46

W.P.(C) 4348/2020

APEX MEADOWS PVT LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr.N. Rambabu, Mr. N. Eswara Rai

and Mr. Prity Kumar, Advocates for

R-4.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

47

W.P.(C) 4375/2020, CM APPL. 15751/2020

M/S PATANJALI AYURVED LTD ..... Petitioner

Through: Ms. Priyadarshi Manish, Ms. Anjali J.

Manish and Ms. Sunita Rani,

Advocates.

W.P.(C) 3306/2021 & conn.





### versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

48

W.P.(C) 4516/2020, CM APPL. 16285/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. ..... Petitioner

Through: Mr. Tarun Gulati, Senior Advoate

with Mr. Visalaksh and Mr. Udit Jain,

Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr.Farman Ali and Mr. Athar Raza

Frarooquei, Advocates.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

49

W.P.(C) 4607/2020

AFFINITI ENTERPRISES ..... Petitioner

Through: Mr. R. Jawaharlal, Mr. Siddharth

Bawa, Mr. Anuj Garg and Mr. Mohit

Sharma, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondent

Through: Mr.Farman Ali and Mr. Athar Raza

Frarooquei, Advocates.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

W.P.(C) 3306/2021 & conn.





W.P.(C) 4824/2020, CM APPL. 17416/2020, CM APPL.2183/2021 M/S CILANTRO DINERS PVT. LTD ..... Petitioner

Through: Mr. Nikhil Gupta and Mr. Vipin

Upadhyay, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr.Farman Ali and Mr. Athar Raza

Frarooquei, Advocates.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

51

W.P.(C) 4957/2020, CM APPL. 17899/2020

WHIRLPOOL OF INDIA LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Ms. Sonu Bhatnagar, Senior Standing

Counsel with Ms. Venus Mehrotra, and Ms. Kanak Grover, Advocates for

R-5

Mr. Farman Ali and Mr. Athar Raza

Frarooquei, Advocates.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

52

W.P.(C) 5347/2020, CM APPL.19289/2020,23558/2020&24101/2020 W.P.(C) 3306/2021 & conn. 21/32





GAURSONS REALTECH PVT LTD ..... Petitioner

Through: Ms. Monisha Panda, Ms. Mrinal

Bharat Ram, Mr. Kshitiz Arya and Ms, Priyamwada Sinha, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

53

W.P.(C) 5798/2020, CM APPL. 21001/2020

RAMPRASTHA PROMOTERS AND

DEVELOPERS PVT. LTD. ..... Petitioner

Through: Mr. Puneet Agarwal, Mr. Deepak

Anand and Ms. Purvi Sinha,

Advocates

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Ms. Sonu Bhatnagar, Senior Standing

Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocates for

for R-2, 5, 6 & 7.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

55

W.P.(C) 6671/2020, CM APPL. 23189/2020

GAURAV SHARMA FOOD INDUSTRIES ..... Petitioner

Through: Mr. Nikhil Gupta and Mr. Vipin

Upadhyay, Advocates.

versus

W.P.(C) 3306/2021 & conn.





UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Vivek Goyal, CGSC for UOI.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

56

W.P.(C) 7412/2020, CM APPL. 24799/2020 & 24800/2020 SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner Through: Mr.Deepak Thakur, Advocate

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr.Farman Ali and Mr. Athar Raza

Frarooquei, Advocates.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

57

W.P.(C) 7736/2020, CM APPL. 25517/2020

M/S PRASAD MEDIA CORPORATION PVT LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Adarsh

Kumar Gupta and & Ms. Parul Panthi, Advocates for R-1.

Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Ms. Aakansha Kaul and Mr. Marek

Singh, Advocates.

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms. Kanak Grover, Advocates for

R-4

W.P.(C) 3306/2021 & conn.





Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP

58

W.P.(C) 8229/2020, CM APPL. 26656/2020 LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through: Mr. Kumar Visaloksh, Mr. Udit Jain,

Mr. Archit Gupta, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: N

Mr.Farman Ali and Mr. Athar Raza

Frarooquei, Advocates.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP

59

W.P.(C) 8751/2020, CM APPL. 28191/2020 & 28192/2020 M/S SIGNATURE BUILDERS PVT. LTD. ..... Petitioner

Through: Mr. Puneet Agarwal, Mr. Deepak

Anand and Ms. Purvi Sinha,

Advocates

versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Harish Vaidyanathan Shanker,

CGSC with Ms. Kinjal.

Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocates for

R-2.

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP.

W.P.(C) 3306/2021 & conn.





W.P.(C) 9146/2020, CM APPL. 29629/2020 & 29630/2020 LITE BITE TRAVELS FOODS PVT LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb

Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP.

62

W.P.(C) 10901/2020 & CM No. 34161-63/2020

S.C. JOHNSON PRODUCTS PVT. LTD. ..... Petitioner Through: None.

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms. Nidhi Raman, CGSC with Zubin

Singh Adv. for UOI.

Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

63

W.P.(C) 10932/2020 & CM No. 34237-38/2020

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora, Advocate & Ms. Avisha Khatri,

Advocates.

W.P.(C) 3306/2021 & conn.





#### versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

65

W.P.(C) 990/2021 & CM No. 2677/2021

M/S BPTP LTD. .... Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kishore Kunal & Mr. Manish

Rastogi, Advs.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kumar Gupta & Ms. Parul

Panthi, Advocates for R-1.

Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, & Ms. Kanak Grover, Advs. for R-4.

66

W.P.(C) 997/2021 & CM No. 2721/2021

M/S MAN REALTY LTD & ANR. ..... Petitioners

Through: Mr. V. Lakshmikumaran, Mr.

Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora, Advocate & Ms. Avisha Khatri,

Advocates.

W.P.(C) 3306/2021 & conn.





### versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

67

W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD ..... Petitioner

Through: None.

versus

UNION OF INDIA AND ORS. ..... Respondents

Through: Mr. Dev P Bhardwaj, CGSC for

UOI.

Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

68

W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED ..... Petitioner

Through: Mr. Rohan Shah, Mr. S. Mahesh

Sahasranaman, Mr. SriSabari Rajan &

Ms. Geetanjali Murti, Advs.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

W.P.(C) 3306/2021 & conn. 27/32





W.P.(C) 1593/2021 & CM Nos. 4528-29/2021 RAYMOND CONSUMER CARE LTD.

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Charanya

Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora, Advocate

& Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

70

W.P.(C) 1765/2021

M/S LE REVE

..... Petitioner

Through: None.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr

Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

71

W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD

..... Petitioner

Through:

Mr. Nikhil Gupta & Mr. Vipin

Upadhyay, Advs.

versus

W.P.(C) 3306/2021 & conn.





UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

72

W.P.(C) 1852/2021 & CM No. 5359/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi and

Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

73

W.P.(C) 1951/2021 & CM No. 5705-06/2021

M/S SUB WEST RESTAURANTS LLP ..... Petitioner

Through: Mr. Abhishek A Rastogi and

Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, & Ms. Kanak Grover, Advs. for R-4.

W.P.(C) 3306/2021 & conn.





W.P.(C) 2440/2021

BONNE SANTE ..... Petitioner

Through: None.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP

75

W.P.(C) 2897/2021 & CM No. 8726/2021

ITC LIMITED & ANR. ..... Petitioners

Through: Mr. Ajay Aggarwal, Advocate.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain

Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

**CORAM:** 

HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE TALWANT SINGH O R D E R

% <del>29.04.2021</del>

[Court hearing convened via video-conferencing on account of COVID-19]

- 1. As indicated in the order dated 09.03.2021, W.P.(C.) No.7743/2019, which is listed as item no. 22 in the cause list, will be treated as the lead matter in the instant batch of writ petitions.
- 2. We are informed that, respondent nos. 2 and 3, i.e., the National Anti-Profiteering Authority (in short 'NAPA') and the Director General of Anti-Profiteering Authority (in short 'DGPA') have filed an additional-affidavit, *W.P.(C)* 3306/2021 & conn.





which, was served on the learned counsel for the petitioner appearing in W.P.(C.) No.7743/2019 only late last night.

- 2.1. Learned counsel for the petitioner in W.P.(C.) No.7743/2019 seeks and is granted liberty to file an affidavit-in-reply to the additional-affidavit.
- 3. Learned counsel for respondent nos. 2 and 3, i.e., NAPA and DGPA, respectively, will ensure that copies of the additional-affidavit are also served *via* e-mail on the counsels appearing in all other matters.
- 3.1. Liberty is also given to the counsels appearing in other matters to file affidavit(s)-in-reply to the additional-affidavit, if deemed necessary.
- 4. Needless to add, the affidavit(s)-in-reply, if any filed, either in the lead matter or in the other connected matters, shall be served on the counsel appearing on behalf of the respondents.
- 5. List the captioned matters on 09.08.2021.
- 6. Interim orders, passed, in the matters referred to in paragraph 7 below, are made absolute during the pendency of the concerned writ petitions.
- 7. Accordingly, CM. No. 10092/2021 in W.P.(C.) 3306/2021, CM No. 10149/2021 in W.P.(C.) 3327/2021, CM. No. 10620/2021 in W.P.(C.) 3508/2021, CM. No. 11664/2021 in W.P.(C.) 3867/2021, CM. No. 14080/2021 in W.P.(C.) 4600/2021, CM. No. 14786/2021 in W.P.(C.) 4789/2021, CM. No.49105 /2018 in W.P.(C.) 12647/2018, CM. No. 6500/2019 in W.P.(C.) 1418/2019, CM. Nos. 32779/2019 and 52181/2019 in W.P.(C.) 7910/2019, CM No. 32782/2019 in W.P.(C.) 7911/2019, CM No. 33393/2019 in W.P.(C.) 8078/2019, CM. No. 37403/2019 in W.P.(C.) 9053/2019, CM. No. 38135/2019 in W.P.(C.) 9248/2019, CM. No. 50473/2019 in W.P.(C.) 12355/2019, CM. No. 52010/2019 in W.P.(C.) W.P.(C.) 3306/2021 & conn.





12717/2019, CM. No. 3083/2020 in W.P.(C.) 969/2020, CM. No. 3901/2020 in W.P.(C.) 1171/2020, CM. No. 2677/2021 in W.P.(C.) 990/2021, CM. No. 4528/2021 in W.P.(C.) 1593/2021, CM No. 6171/2020 in W.P.(C) 1780/2020, CM No. 8548/2020 in W.P.(C) 2445/2020, CM No. 8681/2020 in W.P.(C) 2490/2020, CM No. 13399/2020 in W.P.(C) 3737/2020, CM No. 15649/2020 in W.P.(C.) 4348/2020, CM No. 15751/2020 in W.P.(C.) 4375/2020, CM No.16285/2020 in W.P.(C) 4516/2020, CM No. 16656/2020 in W.P.(C) 4607/2020, CM No. 17416/2020 in W.P.(C) 4824/2020, CM No. 17899/2020 in W.P.(C) 4957/2020, CM Nos. 19289/2020 and 24101/2020 in W.P.(C) 5347/2020, CM No. 21001/2020 in W.P.(C) 5798/2020, CM No. 21654/2020 in W.P.(C) 5979/2020, CM No. 23189/2020 in W.P.(C) 6671/2020, CM No.24799/2020 in W.P.(C) 7412/2020, CM No. 25517/2020 in W.P.(C) 7736/2020, CM No. 26656/2020 in W.P.(C) 8229/2020, CM No. 28191/2020 in W.P.(C) 8751/2020, CM No. 29629/2020 in W.P.(C) 9146/2020, CM No. 34161/2020 in W.P.(C) 10901/2020 are disposed of.

RAJIV SHAKDHER, J

TALWANT SINGH, J

**APRIL 29, 2021/nk** 

W.P.(C) 3306/2021 & conn.